

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2017 &
IA NO. 651 OF 2017 & 632 OF 2018**

Dated : 23rd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of :

Shri Rama Shankar Awasthi & Anr. Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Ms. Divya Chaturvedi
Mr. Saransh Shaw
Ms. Srishti Rai for R-2

Mr. Sanjay Sen, Sr. Adv.
Mr. Parinay Deep Shah for R-3

Md. Altaf Mansoor for R-4

Mr. Puneet Chandra for R-5

ORDER

List the matter for hearing on **19.09.2019 at 2.30 p.m.**

**(Ravindra Kumar Verma)
Technical Member**

mk/pk

**(Justice Manjula Chellur)
Chairperson**

